

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3515
ANSWERED ON:01.12.2010
GRANT FOR PERFORMING ARTS
Mahato Shri Narahari;Roy Shri Nripendra Nath

Will the Minister of CULTURE be pleased to state:

- (a) whether any proposal is under consideration of the Government to hike grants for performing artists;
- (b) if so, the details thereof and the number of artists likely to be benefited under the proposed scheme;
- (c) whether any monitoring committee is proposed to be set up by the Government to grade the artists and cultural organizations; and
- (d) if so, the details thereof and the time by which it is likely to be set-up?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, PARLIAMENTARY AFFAIRS, PERSONNEL, PUBLIC GRIEVANCES AND PENSION (SHRI V.NARAYANASAMY)

(a) & (b): No, Sir. In the Scheme of 'Financial Assistance to Professional Groups and Individuals Engaged for Specified Performing Arts Projects', which has two components viz, salary grant and production grant, the grants have already been revised in the following manner;

(i) The amount of salary grant for Gurus has been enhanced from Rs. 5,000/- per month to Rs. 10,000/- per month; and for artists, it has been enhanced from Rs. 3,000/- per month to Rs. 6,000/- per month, w.e.f. 01.04.2008;

(ii) The maximum number of artistes supported as part of a Group has been raised from 20 to 25, w.e.f 01.04.2009;

(iii) The maximum amount of Production Grant has been enhanced from Rs. 1,00,000/- to Rs. 5,00,000/- per project, w.e.f 01.04.2009.

(c) & (d): No, Sir. In the year 2008, a National Level Coordination and Monitoring Committee was set up, whose terms of reference included grading of artistes and relevant cultural organizations.